GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

RAJYA SABHA

UNSTARRED QUESTION NO-1100

ANSWERED ON-07/12/2021

SUBSIDY UTILISATION AND FUNDING OF RENEWABLE ENERGY PROJECTS IN INDIA

1100. SMT. VANDANA CHAVAN

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) State/UT/sector-wise details of subsidies granted to the renewable energy sector, and the utilisation thereof, since 2015;
- (b) whether Government has made State-specific grants for meeting the renewable energy target of 450 GW by 2030, and if so, the details thereof and if not, the reasons therefor;
- (c) whether Government is redirecting amounts received by levying tax on coal production and sale for renewable energy promotion, and if so, the details of the amount received and disbursed since 2015, and if not, the reasons therefor, and
- (d) steps taken to promote private investment in renewable energy?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

- (a) The State-wise details of Central Financial Assistance (CFA) released for implementation of various renewable energy schemes / programmes by the Ministry from 2015-16 to 2021-22 (till 2/12/2021) are given in **Annexure**.
- (b) Most of the schemes of the Ministry of New & Renewable Energy cover all States of the country. The state wise details of Central Financial Assistance (CFA) released for the implementation of various renewable energy schemes / programmes by the Ministry from 2015-16 to 2021-22 (till 2/12/2021) are given in **Annexure**.
- (c)Collections from National Clean Energy Cess on coal were transferred to National Clean Energy Fund (NCEF). Allocation to Ministry of New and Renewable Energy was made from NCEF up to 2017-18 for implementation of various RE related schemes. Since Clean Energy Cess was subsumed in Goods and Services Tax (GST), funding from NCEF was discontinued after 2017-18. Now all MNRE schemes are funded from gross budgetary support. The details of funds utilized by MNRE out of NCEF for the years 2015-16 to 2017-18 are given below:

			(Rs in crore)		
Year	2015-16	2016-17	2017-18		
Amount	3989.86	3836.01	3687.84		

(d): Most of the grid connected renewable energy projects in the country are being implemented by the private sector developers selected through a transparent competitive bidding process.

The Government has taken several steps to promote investment in the renewable energy sector. These include:-

- Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- Laying of new transmission lines and creating new sub-station capacity for evacuation of renewable power,
- Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2022,
- Setting up of RE parks to provide land and transmission to RE developers on a plug and play basis,

- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc,
- Notification of standards for deployment of solar photovoltaic system/devices,
- Setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
- Green Term Ahead Market (GTAM) launched to facilitate procurement of RE power through power exchange in the country.

Annexure Annexure referred to in reply to part (a) & (b) of Rajya Sabha Unstarred Question No. 1100 for 7/12/2021 regarding 'Subsidy utilisation and funding of renewable energy projects in India'

State-wise and Year-wise details of amount released as Central Financial Assistance since 2015 onwards (Rs in crore									
S No.	State / UT Name	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22 (upto 2/12/2021)	
1	MAHARASHTRA	78.22	155.21	43.12	147.38	55.94	106.61	61.90	
2	LAKSHADWEEP	3.78	0.46	3.97	0	0	0	0	
3	TELANGANA	35.44	39.08	26.26	18.67	28.17	23.12	6.41	
	JAMMU AND	90.92	49.67						
4	KASHMIR			16.12	85.84	21.39	4.89	47.26	
5	PUNJAB	29.19	9.19	3.42	29.04	21.53	18.64	20.70	
6	RAJASTHAN	249.64	86.85	103.14	64.52	88.60	105.60	33.50	
7	KERALA	32.76	36.17	44.02	20.73	3.57	12.37	21.05	
8	ARUNACHAL PRADESH	5.47	20.08	45.16	5.94	24.07	25.42	9.10	
9	TRIPURA	5.46	14.57	2.73	0.22	12.98	18.48	4.42	
10	NAGALAND	7.89	17.97	11.49	2.39	16.55	10.69	0	
11	SIKKIM	0.84	2.87	0.18	2.74	0.05	0	0.03	
12	MEGHALAYA	8.62	20.52	23.28	2.08	4.14	1.23	0	
13	UTTARAKHAND	46.38	38.00	39.93	0.45	23.99	11.59	13.36	
14	WEST BENGAL	9.44	1.37	6.58	4.19	13.38	0	0	
15	HARYANA	36.26	16.24	2.16	22.39	18.51	55.45	110.87	
16	GUJARAT	58.65	74.09	158.89	361.08	124.33	106.18	630.61	
17	ANDAMAN AND NICOBAR	0.03	0.48	3.03	0	0	1.01	0	
18	ODISHA	11.03	21.17	13.55	9.11	11.04	1.12	5.25	
19	TAMIL NADU	194.26	169.28	30.50	54.94	32.44	16.78	10.07	
20	MANIPUR	14.65	12.53	6.65	0	16.86	23.06	4.60	
	DADRA AND	0	0	0.00		20,00	20,00		
21	NAGAR HAVELI		(8.4)	0.34	0	0	0	0	
22	CHANDIGARH	10.03	9.69	2.23	18.76	5.13	0.85	0	
*********	CENTRAL	1942.13	1103.28	1.00 × 202.700 (40%)	5-7-03-1-03-1-03-1-03-1-03-1-03-1-03-1-03	2000-00-00-00-00-00-00-00-00-00-00-00-00	1944	220	
23	AGENCY			1811.13	2666.48	2551.23	1862.56	1306.27	
24	JHARKHAND	16.13	12.87	5.58	0.99	10.84	16.05	6.61	
	UTTAR	55.66	28.11						
25	PRADESH			36.41	37.85	64.33	74.11	20.11	
26	KARNATAKA	57.97	50.06	38.21	100.18	16.48	70.71	3.52	
27	CHHATTISGARH	42.64	72.92	161.96	95.81	5.16	2.50	1.20	
28	DELHI	43.18	166.04	311.45	228.25	11.63	56.28	28.60	
	ANDHRA	124.68	62.03						
29	PRADESH			138.32	213.15	30.66	62.32	3.89	
30	ASSAM	15.32	60.28	24.86	0.2	33.29	3.11	0	
31	MIZORAM	10.63	22.38	21.47	7.89	16.12	20.33	0.50	
32	HIMACHAL PRADESH	53.09	36.39	42.30	84.13	32.04	73.98	33.44	
33	PUDUCHERRY	0.01	1.11	0.31	0.1	0.79	0	0.03	
34	GOA	1.57	0.17	0	0	0	0.08	3.60	
	MADHYA	6.95	40.16						
35	PRADESH			442.13	105.01	94.84	49.42	2.84	
36	Bihar	16.19	0	0	5.26	1.38	1.49	1.05	
37	Ladakh	0	0	0	0	0	9.31	4.86	
		3315.11	2451.29	3620.88	4395.77	3391.46	2845.34	2395.65	